

Bikaner		Kozhikode	(UA)
Bhopal		Kota	
Bhubaneshwar		Ludhiana	
Amritsar		Madurai	(UA)
Chandigarh	(UA)	Meerut	(UA)
Coimbatore	(UA)	Moradabad	(UA)
Cuttack	(UA)	Mysore	(UA)
Durgapur		Nasik	(UA)
Faridabad		Pune	(UA)
Complex		Patna	(UA)
Ghaziabad	(UA)	Raipur	(UA)
Gorakhpur		Rajkot	
Guwahati City		Ranchi	(UA)
Guntur		Sholapur	(UA)
Gwalior	(UA)	Srinagar	(UA)
Indore	(UA)	Surat	(UA)
Hubli-Dharwad		Thiruvananthapuram	(UA)
Jabalpur	(UA)	Vadodara	(UA)
Jaipur	(UA)	Varanasi	(UA)
Jamshedpur	(UA)	Vijayawada	(UA)
Jodhpur		Vishakhapatnam	(UA)
Kochi	(UA)	Warangal	
Kolhapur	(UA)		

Area 'C' will comprise all areas not mentioned in this list.

NB: U.A. stands for Urban Agglomeration.

Benefits extended to construction workers

3025. SHRI PRASANTA CHATTERJEE:

SHRI TARINIKANTA ROY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the State-wise quantum of benefits extended to construction workers in different States according to provisions of construction workers welfare fund?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): A Statement indicating the quantum of benefits provided by the States under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 is given in the Statement.

Statement

State-wise position of quantum of benefits provided through various welfare schemes by the States under Building and Other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996 as on 30th June, 2009

Sl. No.	Name of the States/UTs.	Amount spent on welfare schemes* (In crores)
1	2	3
1.	Andhra Pradesh	3.85
2.	Arunachal Pradesh	0.45
3.	Assam	NIL
4.	Bihar	NIL
5.	Chhattisgarh	NIL
6.	Goa	NIL
7.	Gujarat	0.04
8.	Haryana	0.71
9.	Himachal Pradesh	NIL
10.	Jammu and Kashmir	NIL
11.	Jharkhand	NIL
12.	Karnataka	0.18
13.	Kerala	256.77
14.	Madhya Pradesh	17.93
15.	Maharashtra	NIL
16.	Manipur	NIL
17.	Meghalaya	NIL
18.	Mizoram	NIL
19.	Nagaland	NIL
20.	Orissa	NIL
21.	Punjab	NIL
22.	Rajasthan	NIL

1	2	3
23.	Sikkim	NIL
24.	Tamil Nadu	71.40
25.	Tripura	0.0059
26.	Uttar Pradesh	NIL
27.	Uttarakhand	NIL
28.	West Bengal	0.08
29.	Delhi	29.35
30.	Andaman and Nicobar Island	NIL
31.	Chandigarh	NIL
32.	Dadra and Nagar Haveli	NIL
33.	Daman and Diu	NIL
34.	Lakshadweep	NIL
35.	Puducherry	3.91
TOTAL:		384.6759

*As reported by the State Governments.

Staff pattern of Wage Board

3026. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what is the staff pattern and strength of the Manisana Singh Wage Board for working journalists and non-journalists employees and of the present National Wage Board; and

(b) the criteria for the creation of posts, selection and appointment of the Staff of the present Wage Board and who are the employees of the Board with their gross salary and qualifications?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Statements showing details of staff pattern and strength of the Manisana Wage Boards as well as present Wage Boards for working journalists and non-journalist newspaper employees are given in the Statement-I and II (See below).

(b) To facilitate the working of the present Wage Boards for working journalists and non-journalist newspaper employees and keeping in view the nature of work, the posts were created, staff selected and appointed. A Statement showing details of employees of the present Wage Boards along with their gross salary and qualifications is given in the Statement -III.